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Step-by-Step Process for Application for Chamber Allotment

High Court of Judicature at Allahabad

Integrated Advocates' Chamber Allotment System

Chamber Allotment Application Process

Step 1: Visit the Chamber Allotment Portal

Visit the official Chamber Allotment Portal: - <https://advch.allahabadhighcourt.in>

Step 2: View the Public Notice Board

Click on the "**View Public Notice Board**" option available on the portal.

Step 3: Read the Chamber Allotment Notice

The notice containing information about the **Chamber Allotment Application Process** will be displayed.

Applicants are advised to read the notice carefully before proceeding.

Step 4: Click on "Apply Now"

Click on the "**Apply Now**" button to begin the online application process.

You will be redirected to the login page.

Step 5: Login

- **Senior Advocates:** Log in using your registered **Mobile Number**.
- **Other Advocates (AOR):** Log in using your **AOR Number**.

Step 6: Fill the Chamber Allotment Application Form

- Complete all mandatory fields in the application form.
- Enter accurate and updated information.
- Verify all the entered details carefully before proceeding.

Step 7: Submit the Application

- Review the completed application form carefully.
- Confirm that all information is correct.
- Submit the application online.



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Step 8: Make the Payment

After successfully submitting the application:

- Proceed to the online payment gateway.
- Pay the **Application Fee of INR 1,000** using the available online payment options.
- Wait until the payment is processed successfully.
- Ensure that the payment confirmation and receipt are generated before closing the portal.

Step 9: Download the Application Form

After successful payment:

- Download the completed Chamber Allotment Application Form.
- Download the payment receipt for your records.
- Keep a printed copy of the application form and payment receipt for future reference.

Step 10: Track the Application Status

Applicants may log in to the portal at any time to:

- View the current status of their application.
- Check payment details.
- Receive further updates and notifications regarding the Chamber Allotment Process.